

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-108**  
IB- 392(ND)/2020

**IN THE MATTER OF:**

Sellowrap Industries Pvt Ltd

**Vs**

Nibha Enterprise Pvt Ltd

....Applicant

....Respondent

**SECTION**

Under Section-9 of IBC, 2016

Order delivered on 30.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. P Sharma, Adv. Amit Kumar  
For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed 2 days before the next date of hearing. List the case on **14.02.2020**.

Sdl -

**(K.K. VOHRA)**  
**MEMBER (T)**

Sdl -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)